Singh i<sub>s</sub> a sair, poet. There is one memorial here hit is worth several crores. and the bank is a tenant. If it has got loan, 1 here is nothing wrong. Therefore, my itand should be correctly publish d in the "Hindustan Timea".

MR. DEPUTY CHAIRMAN; I hope the newspapers Will please correct the misunderstand<sup>^</sup> g that ha<sub>a</sub> crept into the report. It: tiould not be like that.

डा० भाई महाबीर (मध्य प्रदेश) : उप नभावति जी, क्योंकि मेरा नाम भी इस रिपोर्ट में उसी जगह लिखा हुआ है. मझे भी एक वाक्त कहने की इज जत दी जाए।

श्री उपतमापति : नहीं नहीं । उन्होंने कहा कि उन्होंन अपोर्ट नहीं किया और उनको जिख दिया कि सिपोर्ट किया है ... (ब्यवधान ग्रापा विषय नहीं है। ...(व्यवान)

श्री लाल कृष्ण ग्राडवाणी (गुजरात): ग्रापने उनको पनुमति दी है, तो इनको क्यों नहीं दे रहे हैं (ब्यवधान)

डा॰ भाई महावीर : उसी वात को मैं भी कहना चाहता हं प्रोर ग्राप सूनने को तथार नहीं हैं। (खबधान)

MR. DEPUTY CHAIRMAN: Who said that, interruptions) Just a moment.

SHRI LAL: ADVANI: If there is any wrong nention...

MR. DEPUTF CHAIRMAN; No. no. She has got n y permission. She has raised it on i personal explanation. She had soug! t my permission. What is the point? lave you been wrongly reported? She said that she had been wrongly reported. Do you say like that?

DR. BHAI WAHAVIR: Since the matter is bef re the House...

MR. DEPU Y CHAIRMAN: No matter is the e.

DR. BHAI MAHAVIR; I am also in the same boat in this context. I am also being represented as having said the same thing, whereas what I said was not like that. What is the particular difficulty...

MR. DEPUTY CHAIRMAN: I do not know. You did not inform me earlier. Therefore, I cannot say anything. You please meet me and tell me what the contradiction is, and then I win allow. Not a fresh discussion.

DR. BHAi MAHAVIR: Not a discussion. If you want to be so rigid in every rule when a particular name has been raised... (Interruptions)

MR. DEPUTY CHAIRMAN: No question. I think if you had been misreported, you could have protested. (Interruptions)

DR. BHAI MAHAVIR: j. have been misreported. The misreporting is that a particular portion of the report says, as she has said, that Members so and so demanded a CBI enquiry. I did not demand a CBI enquiry-to be true to fact. What I said "The hon'ble minister's responsibility is two-fold". He has to see that corruption should not be shielded and at the same time he has to be careful that n<sub>0</sub> honest man should be dubbed as corrupt simply because of hearsay report. O<sub>n</sub> this particular statement I made a statement. I asked the hon Minister to come forward and say if he had a prima facie case or the Reserve Bank had discovered anything. Then he should take cognizance. This is what I said. He should have been more honest in this respect.

## CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-**TANCE**

Reported acute drought conditions in Rajasthan and some other parts of the country-contd.

MR. DEPUTY CHAIRMAN: Mr. Minister.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIREN-DRA SINGH); Sir, my attention has been distracted. I would like it to be called again.

SHRi RAM NIWAS MIRDHA: It is so important that I have to do it twice.

I call the attention of the Minister of Agriculture and Rural Reconstruction and Irrigation and Civil Supplies to the acute drought conditions in Rajasthan and some other parts of the country and the steps take<sub>n</sub> by the Government in this regard.

RAO BIRENDRA SINGH: Sir, this year, the monsoon has been satisfactory as most of the districts in the country have recorded good rainfall. Out of 350 Meteorological districts, 75 per cent recorded either normal or exces, rainfall. The districts which received deficient rainfall during June-September. 1981 were mostly j<sub>n</sub> Rajasthan, Punjab, Haryana, Himachal Pra. desh and West Madhya Pradesh. This deficiency was mainly due to a prolonged break in monsoon from the middle of August to the 3rd week of September, 1981. Fortunately, towards the end of September, a spell of good rainfall provided some relief to the North-West India.

- 2. The season's rainfall from the 1st October to the 25th . November was excess in Haryana, Punjab, Hima chal Pradesh, Rajasthan and Gujarat States and normal in West Madhya Pradesh, Marathwada, Rayalaseema, Tamil Nadu, Interior Karnataka, Kerala, Andaman Nicoba, Island and Lakshadweep. The rainfall durine this period was scanty or deficient in 18 out of 35 Meteorological sub-divi sions in We«t Bengal, Bihar. U.P., Jammu &i Kashmir, East Madhya Pra desh and parte of Maharashtra, Andhra Pradesh and Karnataka.
- 3. When in September the deficiency in rainfall in the North-Western re gions was observed, the Government

- 01 India took immediate action to save the standing tKharif crops by ensuring supply of for tubewell<sub>s</sub> and diesel and electricity pumpsets and canal water for providing life-saving irrigation. Twelve Teams were sent to 24 districts in the drought affected areas of Punjab, Haryana and Western U.P. to watch and report on the measures taken. Ag a result of timely steps taken by the State and Central Governments prospects of kharif crops are reported to have greatly improved in Punjab and parts of Haryana and Uttar Pradesh, and Rajasthan.
- 4. The Government of Rajasthan have intimated that all the 26 districts of the State covering a population of g 199 lakhs been affected by drought. It is unfortunate that the State of Rajasthan has been passing through severe conditions since the Kharif season of 1979. The Government of India have been extending Central assistance to Rajasthan to the recurrent drought situation. The Government ot India had sanctioned a ceiling of expenditure of Rs. 1875 lakhs during 1979-80. and Rs. 4030.75 lakhs during 1980-81. In the beginning of the current financial year also, the Government of India sanctioned a ceiling of expenditure of Rs. 3392.80 lakhs for drought.
- 9. For drinking water programme in Rajasthan, the Central assistance extended included an aggregate total of Rs. 1877 lakhs for the period from 1979-80 to 1981-82. In addition, Central assistance of Rs. 972 lakhs was extended under the Centrally Sponsored Scheme for Accelerated Rural Water Supply Programme. The Government of India also allotted 36 rigs to the State Government during 1980 and 1981.
- 6. As regard cattle conservation, we have requested the States adjoining Rajasthan to extend grazing facilities to thp cattle migrating from Rajasthan. The Government of Gujarat have agreed to help the State Government in procuring fodder, while the Government of Uttar Pra-

desh have agre. d to provide grazing facilities to 30,' 00 cattle in the districts of Utt; r Pradesh adjoining Rajasthan.

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- 7. The Gove nment of Rajasthan sent a Memorandum on the 24th November, 1981 seeking Central assistance. A Centra] Team will be visiting Rajasthan on If th instant to assess the •drought situati in and Central assistance required hwefor. I have myself visited 5 > jasthan and I assure, Hon. Members, that all possible assistance will be provided to the State in meeting the drought situation.
- 8. Haryana tag also been passing through drougl t conditions during the current monso »n. This ~3tate suffered from drought r onditions last year also. Seven out of 12 districts covering a total populatio i of 25 lakhs have been affected. Duri g 1980-81 and 1981-82 fpre-monsoon', the Government of India sanction' d a total ceiling of expenditure of Rs. 802.00 lakhs. The State Govern lent have forwarded a Memorandum on the 2nd November, 1981 and a Central Team concluded its fleW visit:- on the 21st November and its repor? is awaited.
- 9. As regai is Himachal Pradesh, the State v as affected by drought during the T re-monsoon period during 1980-81 when assistance of the order of Rs. 1001 lakhs was sanctioned. The St ite suffered from a dry spell during August-September, 1981. Ten districl i out of twelve and a population of 22.07 lakhs have been affected. At the request of the State Government, a Central Team visited Himachal Pradesh from 29h November to 1st December, 1981 and its report is awailed,
- 10. Hon. Members are aware that every State has a margin money as recommendf 1 by the Finance Commis. sion and ti is money is available to meet the i mergent expenditure for providing *T*< lief to the affected people on account of drought and other natural calam ties. Further, the Govern-

ment of India have sanctioned xts. 199.33 crore<sub>s</sub> to the various States as short-term loans for purchase and distribution of agricultural inputs during the Kharif and Rabi season this year. Under the National Rural Employment Programme, all the States have been allotted foodgrains including cash assistance. This assistance, i.e. NREP and short-term loans for agricultural inputs is available to the Governments to take ameliorative measures also in areas affected by drought.

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- 11. The twelve-point programme for drought management suggested by our Prime Minister continues to pro-: vide the basic strategy and guidance at all levels for meeting the drought situation. A Crop Weather Watch Group at the Centre has been conti nuously monitoring the situation and suggesting remedial measures to the State Governments. Steps have been taken to maintain supplies of- cereals and other essential commodities through Fair Price Shops in the drought affected States.
- 12. The Government are alive to the drought conditions prevailing j<sub>n</sub> cer tain parts of the country and are taking all possible steps to mitigate the effects of such aberrant weather conditions on crops, human and cattle population.

MR. DEPUTY CHAIRMAN: The Minister has made a very elaborate statement. Therefore, please be brief.

SHRI RAM NIWAS MIRDHA: I have a very unhappy duty of rising once again in this House to draw \*ne attention of the hon. Minister to the drought situation an<sup>^</sup> the suffering of the Deople of Raiasthan as a result thereof.

Some months back there were thi worst possible floods in RajasthtE Thig wag in July. Now the tragi

[Shri Ram Niwa<sub>s</sub> Mirdha].

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pendulum has shifted from July floods which are said to be the worgl ever in Rajasthan to the worst ever drought in Rajasthan which, according to some people, is the most severe in this century. The situation becomes much more difficult and tragic when we realise that for the last four years, in some cases even, five years, the major part of the State has been continuously under very severe drought conditions. There are 33,305 villages in the State out of which 23,238 are drought affected. And the situation i<sub>s</sub> what we call Trikal, name, ly, fodder famine, water famine and cereals famine.

Out of a population of 25 million people, as many as 20 million peopla are affected. All districts and most of the tehsils are affected and there is hardly any area which remains unaffected. One redeeming feature of the whole situation is the sympathy and consideration that this situation has received from Rao Birendra Singh who visited Rajasthan and has seen himself some of the sufferings of the people there. We put very great faith in him and we certainly accept the assurance he has given the highest spirit in which they have been advanced.

I may briefly say something about the cattle situation and the drinking water situation in Rajashan. In many parts of Rajasthan, animal husbandry is more important than even agriculture. The cattle population in Rajasthan is more than 41 million which is much more than the human population. Out of this as many as 27.5 million cattle have been affected and you can imagine what a tragic situation this is! Before partition of the country our cattle used to migrate to areas of Sind, JBahawalpur and areas /which now form part of Pakistan. But that is now denied to us. We had thought that this situation would impel neighbouring Sates, to receive these migrant cattle in their areas so that our misery could be remedied to some

extent. It is no pleasure to go hundreds of miles with hundreds of cattle. It is a very difficult existence by itself. But I am sorry to say, Sir, that our neighbouring States like Gujarat, like Maharashtra, like Madhy<sub>a</sub> Pradesh, are most unhelpful in this respect and in spite of the action taken by the hon. Minister personally, nothing has resulted therefrom. This situation certainly needs to be rectified and I think we need to invite the intervention of the Prime Minister to see that the neighbouring States extend facilities to accept the migrant cattle <sup>3</sup>n their areas, in their forest areas, so that we may be able to save these breeds of cattle. These breeds of cittle are the most important not only for us, but a'JO for the wholt western India. Breeds like N.3gour, Kankrej, Tharparkar, Rathi, etc., are actually the most valuable breeds in this country smd because of these breeds we are having increased production of milk and other things in the neighbouring States. If these breeds vanish, it would be a colossal loss to the country as a whole and not merely to Rajasthan. Now, to save these cattle, the Rajasthan Govern-

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- i ment have taken steps and they have various types of schemes. But I regret to say that even schemes of cattle conservation, of which the hon. Minister spoke—some items like cattle camps, migration depots on the route or the feeding centres which have been opened in certain places tre not taken into account for assistance by the Government of India while giving assistance which is a most tragic thing. It is a most tragic situation and I do not know why it is so. T say this because if we do not take
- steps, these cattle cannot be saved.

Similarly, sir, even in the case of the rural water supply schemes—the hon. Minister mentioned about the water supply schemes which have been accelerated—they are faulty because while formulating these schemes, only the human population is taken and the cattle

population is ci mpletely neglected. Even well-organi ed schemes with pumps and wells become inadequate if we consider thf human population plus the cattle population which is just as important.

Now, Sir, the s tuation with regard to drinking watei i still worse. Out of the 33,305 villages in Rajasthan, 24,000 odd have been categorised villagi s problematic villages according to the criteria laid down by the Government of India itself. Twenty-four thousand villages to this day are problematic and out of these 24,000 villages, 11,317 villages have no water source at all or the water \* source is so bra< kish that it is unfit for human consumption. In 11,000 villages, Sir, the people have to trek miles and miles ust to fetch a bucket of water so that heir children and women and caltle survive. Here also, the Government ha<sub>a</sub> launched ce ta>n programmes, international Deca< e for Drinking Water Supply and Sanitation—1981—1990 which the Government of India has announced that it will provide potable water to people within a distance of 1.6 km. Now, Sir, that would > the greatest boon if it is done. It is the declared policy if the Government to do a°-But I do not know to what extent it has pross ressed. Now, Sir, we have to go up to five kilometres or even ten kilom ;tres to fetch water. So, these schei ies should be accelerated. Here ags in' I would like to mention about the inequitous nature of the governmer al • assistance. hundreds of ta ikers for giving water to these village s, about which I have mentioned, since the situation is very bad, it would the better if some money is given to th . villagers by way of •ubsidy s<sub>0</sub> tha these villagerg could engage<sub>e</sub> camelg aid bullocks to get water from w Ha Now, these •wells are 80 r etres or 100 metres or 200 metres in depth and it is inconceivable that hey lift water 'from these wells. low, this money which the St» $t_e$  Go/>rnment plans to give by way of sul icy to the villagers for fetching water and for providing water

tankers ig an item which is again ignored  $hk_e$  the cattle camps and  $cattl_e$  conservation schemes by the Government of India in their assessment of assistance. These emergency measures for providing water are again not taken care of by whatever criteria they have.

Now, Sir, coming to the relief works, a lar,ge number of people have to be provided with assistance and they have to be provided work so that they can get something to live by. Here the situation is most tragic, again because of the policy Of the Government which I would like to point out.

Sir, the last rains were in July Rajasthan and, at that time, about four to five lakh people were working in the relief works. In September, which fs the best part of the year so far as cultivation is concerned, again more than a lakh of people were in relief works. The relief work<sub>a</sub> could not be stopped in 1 some of the areas and they had to be And I believe that by continued. May-June, 1982 as m>ny as 10 or 12 lakh people have to be provided with work on the relief • works, which ig just 2 per cent <sub>0</sub>f the people affected. nothing very much. That amount comes to Rs. 162 crores. But the unreality the vrhole situation ag seen' from Delhi is apparent from the fact that from 1st April, 1981 to the 3,0th September 1981, the relief works ceiling fixed by the Government of India was Rs. 8 crores, whereag the actual expenditure curred by the Rajasthan Government w«s Rs. 45 crores. You just cannot push those people away. T do not know in what way these calculations are made that the ceiling fixed becomes so unrealistic not only in the case of relief works but also so far as irrigation works concerned as well as drinking are works are concerned. water (Time.bell rings).

Well, Sir, T will end by making a request to the hon. Minister. He has mentioned about the Seventh Finance Commission. Even when that recommendation was made, we had our reservation and we expressed them. But

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[Shri Ra<sub>m</sub> Niwa<sub>s</sub> Mirdha]. even on the recommendations as accepted by Government, the Government of India is not acting. I will just read out one paragraph to show that even those recommendations have up till now not been acted upon by the Government. Sir, I quote from the Seventh Finance Commission recommendations a<sub>3</sub> accepted by the •Government:

"If the expenditure requirement as assessed by the Central team and high-level committee cannot be adequately met in a particular case even after the State Plan contribution is taken into account, the extra expenditure should, in our view, be taken a' an indication of the sPecial severity o'f the calamity which would justify the Central Government assisting the State to the full extent of extra expenditure. This assistance should be male available half as grant and half as loan."

Now, Sir, this para has not up till now been invoked. There is a further paragraph later on which says: "In case of rare severity..'\*

I do not know what rarer severity can be than' the present' situation.

"...In case of rare severity..."

We want now that the Government hould invoke this paragraph;

".. .there should be total assistance from the Centre".

Sir, I will end by saying that the present method of calculating the assistance by the official team is completely contrary to the letter as well as the spirit of the Finance Commission recommendations. I would request that in view of this, the inequi-tous situation, the unrealistiq and unhelpful attitude on the part of the Government should be stopped and j re^-^f provided to us.

RAO BIRENDRA S'NGH: Sir, as my hon. friend Mr. Mirdha has stated, fkere is no doubt that Rajasthan, unfortunately, has been suffering continuously for the last three years because of very acute drought conditions. But it would not be correct to say that the conditions this year are much worse than what they were last year. The number of district3 affected as compared to last is also less.

SHRI RAM NIWAS MIRDHA: I am talking of acute conditions.

RAO BIRENDRA SINGH; And deficiency of rain fall. "We ha"Ve done whatever we could in the past about Rajasthan. We provide relief under Plan1 and non-Plan programmes. As the hon. Member knows, quite a substantial amount of money that is given by the Central Government as assistance is in the form of grant. too. As for instance, previottsly we had give" hundred per cent assistance under the Food for Work programme, special programme for drought affected States. That was hundred per cent Central Government assistance for water supply, for fodder and other things—a large amount of money that is spent by the Central Government. But the rules, as have been the Central Government in the followed by matter of drought relief and flood relief are not the same, and I myself said it on previous occasions in the House that personally I see no difference between people suffering from drought and the" misery on account of flood. But the House knows that in the case of floods, 75 per cent of the "assistance is in the form of grant whereas in the case of drought, it is less. We have always been conscious of this fact and is only on that account that we try provide more relief in the cage of drought. But Rajasthan, to me mind, has had a fair share hi assistance from the Central Government right from the year 1979-80. If i am allowed to give the figure, Sir, the Central assistance under Plan and Non-plan heads during the kharif period in 1979 was Rs. 18,75.00,0001- for Rajasthan. Then" again in the vear 1980-91, pre-monsoon period, it was Rs. 20,10,75;000|-. Then in<sup>1</sup> 1980-81, post-monsoon period, it was Rs-20,20,00,000/-; successively for the third time. Then in 1981-82,

pre-monsoon psiriod, it waa Ks. 33,92,80,0001 - Twice a year; almost during the e three years, the Central assistanc > ha<sub>s</sub> been prpvided  $t_0$ Rajasthan. ' hen, Rajasthan unfortunately suffered from severe floods. It is a vagary of nature, Sir, and it is very ronieal that a Stat\* suffering from persistent drought should also suffr r badly cn account of flood. This hap eried gome time back. But the Centr. 1 Government gave a very generous assistance to Rajasthan. For flood damag!! it was Rs. 45,00,50,00-And as I said e;\* rlier, Sir, on flood it is 75 per cent oi the total damage that occurs.

Sir, the Finsiice Commission has^ Tecommended some margin money to he placed at thf disposal of the States. But if the amo nt of margin money is not enough to meet the situation, it makes no difff rence because immediately as a State sees that margin mony ig not ei 3u?h, they come to the Centre, ask fc r more fund<sub>3</sub> and the assistance is p ovided both under the Plan heads and Non-plan heads and also as advanie Plan assistance at times. There! ore, Sir, I hope Mr. Mirdha would agree that it i<sub>3</sub> not possib]<sub>e</sub> for tie Central Government to change its norms and its policies only in respe t of one State. But within the fre Rework o\* the policies that we have >eea following, we have tried to be as liberal for Rajasthan as it could be possible. I have myself seen the conditions in Rajasthan. I agree that a very large number of villages are si ffering from the hardship On account cf nonavailability of drinking wat< r. But we are formulating scheme. It may not be possible to find grour, 1 water which may be potable for tlousandg of these villages. And it is on t uat account that we hava been trying to see if lift irrigation could serve tie dual purno=e of providing irrigation for agriculture as also provide drinking water for these villages in tl @ interior desert parts of Rajasthan. t fter Mr. Mirdha"suggested last year in the House that ffie

neighbouring States should be Persuaded—we cannot force them—to allow grazing 'for the Rajasthan cattle, we approached all the neighbouring States, and we have done the aam» this year. Madhya Pradesh ha3 regretted its inability because they say that there is already a very heavy pressure on their grazing ground\* from their own cattle. Uttar Pradesh has agreed. We are thankful to Uttar Pradesh. Gujarat has promised to supply fodder. The amount, that we have been giving for fodder relief for cattle camps, for drinking water and other things hae been of a substantial order. I would not like to take the time of the House by repeating all that. There is no denying the 'act that in Rajasthan, a very large State in area, and having all the desert, 70 per cent almost Of the desert that the country has is in this State, the cattle population somehow or the other remains very high and it ig a very good breed of cattle. They are hardy because these cattle have been born and bred in an area with very difficult conditions of grazing and this is the breed of cattle, milch cattle particularly, which can transform just dry fodder into milk and fat. They are wonderful and they can be compared with any other good breed Of greener areas in the country or anywhere in the world. We want to save these cattle and we want to do all that we can. We would not like Rajasthan cattle wealth to perish and \ shall further

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gee what more could be done for Rajasthan but the real solution to the problem would be provision oi irrigation. W<sub>e</sub> ar<sub>e</sub> paying attention to it, a<sub>3</sub> Mr. Mirdha knows. On all the occasiong last year, when rabi crop was to be saved, we released additional water from Pong Dam and from Bhakra to save the crop in Rajasthan. Thig year, again, for the HTarif we have released additional 25 hundred cusecs ofwater ..(Interruptions').

SHRI RAM NIWAS MIRDHA; We are thankful to you.

BIRENDRA SINGH:...for •owing Of rabi crop so that the

## fRao Birendra Singh]

people's hardship could be mitigated to some extent. And we have seen to it that this water reaches Rajasthan canals and irrigates the areas there and it is not utilised on the way by ome people. I hope Mr. Mirdha would be aatisfied.

**NARASINGHA PRASAD** HAND A (Orissa): Sir, I was a little urprised when T heard the statement of the hon. Minister for Agriculture. It is a lengthy statement but it contains absolutely no reference to the acute drought conditions prevailing in the western parts of Orissa. I do not. know whether there is a Government in. Orissa at all and whether they have reported to the Centre that acute drought conditions exist in the western parts of Orissa, particularly the district of Bolangir, from where I come, and the districts at Kalahandi and Phulbani. In fact all the Members of this region made a demand on the Orissa Government for bringing out a report on the acute drought «mdition's in this region. I do not know whether the Agriculture Minister has received any report regarding the drought conditions prevailing in that region. Since I found absolutely no mention of that region, I thought I ahould bring it to the notice of the hon. Minister.

Sir, you will kindly notice that every year we discuss this flood and drought situation prevailing; variou3 parts of the country. You will not find a sin,gle year, gs an exception, in which we have not 'discussed either the drought condition or the flood situation. Natural calamity has become a part of the Indian way of li'fe. That is why, Sir, whenever~T have participated m a debate of this kind, I have always placed ray demand for the constitution of a national calamity board so as to monitor all this Central assistance through that board and though occasionally T have received favourable response from the people occupying the Treasury Benches, I do not know how the present Minister—

of course, the pfesent Agricultural Minister had responded quite favoursuggestion. ably—will receive my In spite of his favourable response. I do not find any action being taken far the constitution of a National Cala-mitieg Board to monitor all these things and to allocate Central assistance, b«cause the Central assistance is there as a matter of routine. Mirdha has already pressed demand for Rajasthan; I his do riot want to repeat it, and the Minister has already said that they have done a lot for Rajasthan.. But the point is, it is not enough that Central assistance is given. What has got to be looked into-is, whether that assistance given to various State<sub>a</sub> is properly utilised, whether assistance given towards drought relief, is utilised for drought relief, whether assistance towards flood relief, is utilised 'for that purpose. Sir, it ha<sub>a</sub> been mentioned in the statement that steps have been taken to maintain and other essential supply of cereals commodities through fair-price shops in the drought-affected States. So far as the is concerned, that i<sub>s</sub> all right. Centre Now I give you an instance. Cereals were supplied to Rajasthan through NCCF, the National Consumers Cooperative Federation, j am asking whether the cereals supplied through this Federation reached the destination or have been passed on elsewhere, and how much of profit was made by the NCCF and its Chairman out of it. The Minister would say that the Centre is giving all thi<sub>s</sub> assistance; but the point is to s>ee whether that assistance rendered by the Centre to the States on account of drought or floods. is being properly utilised. What j<sub>g</sub> the mechanism established by the Centre to see to the proper utilisation of the assistance rendered by the Centre? Therefore, I am more particular about the utilisation of the assistance than about the mere fact that assistance-wag given by ther Centre.

MR. DEPUTY CHAIRMAN; Implementation part is looked after by the State Government; you know it bettar.

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SHRI NARAS: «JHA PRASAD NANDA: if the 3tate Government eats away the mon iy. you mean to say • that the Centre h; , 10 responsibility? Is it your content on?

MR. DEPUTY CHAIRMAN; Not my contention.

SHRI NARAS NGHA PRASAD NANDA: Jf the State Government eats away the moi ey, or the organisation through whii h the Centre gives awsistance to fhe State Government eats away the assi>tanc<sub>e</sub> and the whole thing disappears before reaching the State, has the Centre responsibility Jn the matter? Therefore, I would like to know par'icularly about the cereals which we e suppKed. Rajas-than has been aft<sup>5</sup>' cted by drought for "the last 3 years. The cereals have been diverted thi Jugh the NCCF to somewhere else s ^d the things have disappeared and are not reached the people. Thereto: e, I am asking this question to find out from the Minister.

RAO BIRENDF A SINGH: Sir, the hon. Member hs i pointed out that some districts of Orissa also are affected by deficiency of rain. So far as the Government of India ig informed, in parts of Orissa, four western districts were defici\* nt in rains, Bolangir; Surendragarh, Sambalpur and Gorakh-T>ur; but deficier cy of rainfall was marginal and no nformation has been igiven by the State Government about any acute condii .oris existing there nor have they s< nt any memorandum asking for relief. Hut as normal provision for assistance, Orissa has already got its •' hare. Orissa has a margin money < f Rs. 8,71,000 at its disposal. It is culy after this margin money is fully utilised that they come forward with a demand for further assistance. The? also get' shortterm loans, money for short-term loans, both for Kharif md Rabi. Rs. 3 crores was given for Kharif and another Rs. 2 crores f > r Rabi. The total aanount on ac oi.nt of short-term loans was Rs. 5 crores for Orissa and we hope that t iey would have been

able to look after the needs of the farmers through this amount placed at their disposal, both as margin money and also for advancing short-term loans.

Allocation under the National Rural Employment Programme has already been made. The first instalment has been released; a cash amount of Rs. 4 crores and 10 lakhs. Seven thousaSid tonnes of foodgrains have already been released. That way, we have been looking after the needs of Orissa. The hon. Member has pointed out some irregularities about some supplies made by the NCCF, of cereals. I do not know, at the present moment, whether the NCCF had supplied any cereals to Orissa.

NARASINGHA PRASAD NANDA: I did not say Orissa. I said, Rajasthan. Please find out.

RAO BIRENDRA SINGH: Supplies, normally, are made from the FCI godowns. The public distribution system is looked after by the Food Corporation of India, and not by the NCCF. If there had been any transaction between the NCCF and any other authority in Rajasthan, it must have been on their account and not on Centre's account. This is because, NCCF supplies some commodities in the domestic market and it must have been one of those transactions. But if further details are made known to me, I will certainly look into the matter.

Another question on which hon. Member, Mr. Nanda, was insisting was the mechanism that we have got for monitoring and for checking whether the use of the assistance made by the Central Government has been proper. We have our own system. The States are accountable to the Centre. A team of the Finance Ministry also visits the States to find out whether the accounts rendered by them are proper and whether the money has been properly utilised.

MR. DEPUTY CHAIRMAN: Shri Bhabhra. I\*12i\*f

SHRI NARASINGHA PRASAD NANDA; What about my suggestion in regard to the National Calamity Board?

RAO BIRENDRA SINGH: Such a Board has not been formed so far.

SHRI NARASINGHA PRASAD NANDA: What is your response, Mr. Minister? On an earlier occasion,...

MR. DEPUTY CHAIRMAN: He has heard you.

Mere hearing will not help. We do not just talk for the sake of talking. I would like him to बताया, उससे भिन्न एक ग्रीर विकाल है। respond. I would like to know, whether he will एक तो अकाल है, दूसरा वहां की सरकार take into consideration...

MR. DEPUTY CHAIRMAN: He has already अब यह तीनों लगे हुए हैं ... (व्यवधान) said that such a Board has not been formed.

RAO BIRENDRA SINGH: We have a Relief Commissioner in the Government of India under the Ministry of Agriculture. We have a relief organisation, a full-fledged organisation. Other Ministries are also associated with it. Whenever there is any report of a national calamity, a Central team is immediately sent and action is लगे हुए हैं।रजस्थान की पीड़ा को बढ़ाने taken. It is not on account of a particular type of के लिए । मान्यवर, राजस्थान के हालात Board not being in existence that we allow people to suffer. This is a suggestion which has been made by the hon. Member. This has been कह है- लेकिन आयद वह भी उन हालात thought over by the Centre from time to time. को देख नहीं पाए कि जो बास्तव में बहा But there is no decision in this matter so far.

श्री हरी शंकर भाभड़ा (राजस्थान): उपसभापति महोदय, इसके पहले कि मैं ग्रपने इस कालिंग ग्रहेंगन पर बोलना प्रारम्भ करूं, ग्रापसे एक निवेदन करना च हुंगा कि यह कालिंग घटेंगन मेरे नाम से था। मेरे नाम से होना चाहिए था लेकिन कुछ मानवीध गतती से छापके कार्यालय की यह मेरे नाम से नहीं हुआ है इसलिए ग्राप को मुझे थोड़ा समय देना चःहिए।

श्री उपसभापति : स्रापका नाम तो ही।

श्री हरी शंकर भाभड़ा: नाम तो है

श्री उपसभापति : नाम तो ग्रव भी है, आप बोलिये।

श्री हरी शंकर भाभड़ा : माननीय मिर्धा जी ने कहा कि राजस्थान विकाल SHRI NARASINGHA PRASAD NANDA: से पीड़ित है और जो विकाल उन्होंने श्रीर तीसरे यहां की केन्द्राय सरकार--

> श्री उपसभापति : यह तो अकाल हुआ नहीं।

> श्री हरी शंकर भागड़ा : यह तीनों वह । खराव हैं। माननीय मंत्री जी ने कहा के लोगों पर गुजर रही है।

मैं इस संबंध में तीन उदाहरण देना चाहता हं। पहला उदाहरण तो मवेशियों के माइग्रेशन पर और भ्रादिमियों के माइग्रेशन पर कि जिनको सदियों से जब भी राजस्थान के डेजर्ट इलाके में अकाल पड़ना है, तो अपने स्यान को छोड़ कर बाहर जाना पड़ता है। पहले तो विश्व में और भावपुर में वे चले जाते थे। लेकिन अब स्वतंत्र भारत में जनकी स्थिति बना है ? सभी विजय नगर में जोधपुर के कुछ मवेशियों को लेकर वहां के व्यक्ति गये थे। राजस्थान सरकार ने या केन्द्र सरकार ने उनके चारे ग्रीर पानी की व्यवस्था नहीं की।

परिणाम यह हुआ कि विजय नगर के के गांव में जब मवेशी खेतीं में चारा चरन के लिए घुसे, तो लड़ाई हुई और छ: अन्दर्भ वहां कलल कर दिये गये और सातवां कतल ग्रमी ग्रीर ह्या है। यानी इस प्रकार निरन्तर होतो क्योंकि न तो केन्द्र सरकार इस भ्रोर ध्यान देती है और न वहां की सरकार इस भ्रोर ध्यान देती है । परिणामस्यस्य एक और तो अकाल पोडित लोगों को बाध्य होकर अपने घर छोड कर अपने हजारों मवेशियों को नाथ में लेकर के जाना पड़ता है और जहां वे पड़ाव ालते हैं, वहां की जनता को परेश नी होती: है क्यांकि उनको न तो जारा, पैसे देकर भी नहीं मिलता और यदि वह खेतों में चरने के लिए भेजते हैं, तो स्त्रामाविक है कि खेत वाले उनके लड़ाई करेंगे ग्रीर उनकी हत्वाएं होंगी ।

दूसरा उदाहरण मैं पोने के पानी का देना चाहता हूं। ग्यारह हजार से ज्यादा गांव ऐसे हैं, जहां पीने का पानी नहीं है। पता नहीं कि माननीय मंत्री जो ने जो बहुत लिप-सिम्पेथी दिखाई है कि हम इतने करोड़ दे रहे हैं, क्या दे रहे हैं, लिकन हो क्या रहा है ?

मान्यवर, यदि ग्रापको जोधपूर से जैसलमेर जाने का कभी अवसर पड़ा होगा, तो यह तान सी किलोमीटर का लम्बा रास्ता है और वहां पर इस प्रकार की घटनाएं रोज होती हैं कि जैसलभेर के इलाके के जो चाल है थोड़ा सा पानी साथ में लेकर अपनी गायों को या मवेशियों को चराने के लिए जाते हैं ग्रीर यदि उनका पानी चुक जाता है, ुतो सड़क पर ग्रावर के वे चलती हुई गाड़ियों, कारों को रोकते हैं ग्रीर यदि दुर्भाग्य से किसी कार में पानी नहीं मिला, तो ऐसे लोगों के तड़प-तड़प कर के

सड़क के किनारे जान देनी पड़ती हैं। मैंने स्क्यं इस प्रकार के हादसे देखे हैं जो ब्राज ब्राजादी के बाद भी घटते जा रहे हैं। यानी कि वह बीस किलो-मीटर से पानी लाते हैं कई ऐसे गांव हैं जैसे लोनी, बीसलपुर, लालकी कि जहां एक बूंद पानी पोने के लिए नहीं है। ऐसे तो हजारों गांव हैं। लेकिन यदि चरवाहों को तड़प-तड़प करके पानी के बिना जान देनी पड़ती है--यदि कार वाले के पास पानी मिल गया, तो ठोक है। नहीं तो हालत इतनी खराब है ग्रार तोसरो हालत यह है कि जिन गायों की नस्ल के बारे में ग्रभी माननीय मंत्री जी ने बड़ी प्रशंसा की, मिर्घा जी ने भी कहा, उन गायों को उनके स्रोन सं को बाध्य होकर के कसाईखाने में काटने के लिए छोड़ना पड़ता है। हजारों की संख्या में उन्होंने उन गायों को छोड़ दिया है ग्रीर वह कसाईखाने में कतने के लिए जा रही हैं।

मान्यवर, यह हिंदुस्तान या इस देश की सम्पत्ति हैं, केवल यह ग्रापकी करेंसी तो नहीं है। यह मवेशी जो चर करोड़ राजस्थान में हैं ग्रीर पिछले तीन साल से वहां भ्रकाल पड़ रहा है ग्रीर उसके बावजूद भी केन्द्रीय सरकार के मंत्री यह कह रहे हैं कि हम राजस्थान की सरकार को बहुत मदद दे रहे हैं स्रोर राजस्थान की सरकार यह कह रही है कि हमने जो रूपया केन्द्र से मांगा है, 255 करोड़ रुपये उन्होंने मांगा है, जिसमें वह पचास करोड़ रूपया शामिल नहीं है कि जो उन्होंने माजिनल मनी या और अन्य जगह से खर्च किया है उसको बाध्य करके और उनका कहना है कि उनको सेन्ट्रल टीम से 1/10 से ज्यादा कभी नहीं मिला है । दसवें हिस्से से ज्यादा केन्द्र से मदद मिल नहीं सकती है, कीन झठ बोल रहा है, केन्द्र

सरकार या राजस्त्रात को सरकार झठ बोल रहो है, इसका निर्णय मंत्रो महोदय हो कर ग्रीर बतलाएं?

मान्यवर, मंत्री जी ने कहा कि हम अपने केन्द्र की मदद के काइटेरिया को यदा नहीं सकते पर्योकि यह केवल राजस्थान का मामला नहीं है। यह बडे ताज्जब भी बात है कि मंत्री महोदय एक तरफ तो वह सहानुभृति दिखा रहे हैं कि राजस्थान के लोग परेशान हैं, तोन साल से यहां श्रकाल पड रहा है, लो। मर रहे हैं, मबेशो मर रहे हैं और दूपरो तरफ वह काइटेरिया नहीं बदल सकते ग्रांर जिस काइटेरिया को बदलने के लिए वारम्बार राजस्थात की सरकार बाध्य कर रही है, जोर डाल रही है ग्रीर काइटेरिया बदलना क्या है ? वहां के पश्यों को चारा देना जरूरो है कि नहीं ? उन को पानी मिलना जरूरी है कि नहीं ? यदि ग्राप समझते हैं कि जरूरो है तो आप को काइटेरियन वदतना हो चाहिए चाहे वह किसी एक स्टेट का मामला लेकर हो चाहै वह सारे स्टेट के मामले को लेकर हो । लेकिन ग्राज र जस्थान के 2 करोड़ लोग ग्रीर पीने 3 करोड मबेशो मीत के महि में जा रहे हैं ग्रीर ग्राप ग्रप्ता काइटेरियन बदलते नहीं । ग्रापने माजिनल मनी की बात कही । राजस्थान का साढ़े 7 करोड़ रु० माजिनल मनो का पुरा हो चुका है जबकि कायदे से उन को 15-20 करोड़ ६० माजिनल मनी फाइनेस्स कमोणन की रिपोर्ट के मताविक होना चाहिए। वह भी आप तैयार नहीं हैं कि दियां जाए। मिछां जी फाइनेंस कमीशन को जिस रिपोर्ट की स्रोर ब्बान दिलाया कि 5 परसेन्ट स्टेट एनग्रल लान पर देशे हैं, तो मान्यवर राजस्थान के लिए कोई एन्ग्रल प्लान

नहीं है क्योंकि वहां न डैम्स हैं. न इरिगेशन की स्कीम्स हैं। एकमात इरिगेशन स्क्रीम, जो राजस्थान नहर है, जं राजस्थान के विशेषकर पश्चिमी क्षेत्र को खुशहाल कर सकती है वह 1958 से चल रही है, ब्राज 23 साल में उसका प्रथम चरण तक पूरा नहीं हुआ, वह भी 1985 तकही जाएगा, ग्राप वार-वार कहते हैं कि हम जोर दे रहे हैं। 23 साल से वह पूरा नहीं हुग्रा और मुझे मंका है, और राजस्थान में अनेक लोगों को शंका है कि शायद इसका प्रथम चरण पूरा होने के बाद दूसरा चरण होगा नहीं ग्रौर राजस्थान नहर का पानी पंजाब ऋौर हरियाणा ... कंज्यम कर लेगा और जब पानी राजस्थान में जाएगा नहीं और यह दसरा चरण पूरा होगा हो नहीं तो हम एक झुठे सपने में हैं, खत्राब में हैं कि राजस्थान नहर आएगी और इतने मिलियन टन अनाज हमारे यहां पैदा हं.गा और लोग खप्रहाल बनेंगे । यह सारा स्वन वन जाएना प्रार पोने का पानी भी नहीं मिलेगा । तो इस राजस्थान नहर का पानी क्यों नहीं ग्रा रहा है ? रोज मध्य मंत्री कह रहे हैं लेकिन वह हो नहीं रहा है।

Acute Drought **Conditions** 

राजस्थान में 5 परसेन्ट एन्झल लान के हिसाब से सेन्ट्रल गवर्नमेंट मदद देतो है ग्रीर जैसा कि मिर्धा जी ने वताया कि उस से अधिक तो फाइनेन्स कमी भन की रिकमन्डे भन है कि वहां की स्थिति को देखते हुए ग्राधा ल न सरकार को देना चाहिए ग्रांर आधा ग्राण्ट के रूप में देना चाहिए। परन्तु आज तक राजस्थान में अकाल हमेशा पडते रहते हैं फिर भी सेन्ट्रल गवनमेंट ने ग्राज तक कभी भी इस क्याज को इनफ सं क्हीं किया । मैं मंत्री महोदय से पूछना चाहुंगा कि इस बार 15 तारीख

मान्यवर, पब्लिक डिस्ट्वियुशन की बात कहीं गई है बड़े जौर से कि फेयर प्राईस भाष्स बना रहे हैं लेकिन हम तो देख रहे हैं--बाप ती सीरियल्स बोत कररहे हैं-वहां चीनो भी गांव के लोगों की नहीं मिल रही है पिछले तीन महोने स

वहां के मबेशियों के जो हालति है उन

हालात के बार में बताएं।

श्री उपसभापति 🖈 भनाज मिलता है कि नहीं 🤼

श्री हरी शंकर भावका : मनाज तो, सवाल ही नहीं है। मैं चीनी की बात कहे रहा है जिनाज मिलने की ती प्रशंन ही नहीं है। जहां तक लोगों के एम्प्ला-यमेंट का सवाल है राजस्थान में इस ष्ट्राउट के संभव कम से कम<sup>ा 52</sup>-53 तील प्रादमियों के। एम्ब्लीयमेट देना होगा । धाप ने जो एनं भार् ई पी TSO7 RSDA TOP TOP TOP TOP TO की बात कही है, दिसम्बर, 1982 तक काम मिलने का प्रावधान है, 8 लाख लीगों की राजस्थान सरकार के डिपार्टमेंटल वर्क में लगाने का क्योंकि राजस्थान सरकार के पास कोई दूसरा एन्झल प्लान नहीं है, इसलिए वह पी० डब्लू० डी० की माफत सड़के बनाते हैं और दूर्भाग्यवंश पहले भी ऐसा हुया है और कहते हैं कि 50 लोख रें की लागत की सड़कें केवल कागजों में रहीं और वह रूपया वैसा का वैसा हडप लिया गया और वहां एक पैसा भी नहीं लगा

Acute Drought

**Conditions** 

श्री उपसमापति : बाल पर सडक वनेगी तो क्या होगा

PM

🤗 श्री हरीसंकर माभग्राः 😘 लाख बाल् मेंेचले**ंगये या किसी के पैट**ेमें चले गये, यह मंत्री महोदय के देखने की बातः है । अह स्थिति ब्राः सक्ती है । इसके लिए इनको बिजिलेस्ट रहना चाहिए। 52 लाख लोगों को काम देने के जिए कितना अनाज, कितनी मदद देनी चाहिए इन सब बातों को मंत्री महोदय को सोचना होग्रा तभी ्धकाल् से लड़ाई लड़ी जा <sub>ल</sub>सकेगी, केबल सहानुभतिःसे नहीं । अपन को मदद करनी पड़ेगी, काइटेरिया<sub>ं ब</sub>दलना पड़ेगाः । अपप कुछ न कुछ सबस्टेंशियल वहां की सरकार की मदद करिए और यह भी देखिए कि बहां पर बैठे हुए लोग उस काम को ईसान-दारी से करें बेटा हुए

राव बीरेन्द्र सिंह : डिपुटी चेयरमैन साहब, जैसी माननीय सदस्य समझते है कि कोई बहुत सब्ती से किसी खास फार्मुल पर, किसी खास काइटेरिया पर ग्रमल होता है सूखे में मदद दैने के लिए, बैसी बात नहीं है । इस में काफी पलेक्सिबिलिटी है। जैसे हालात नजर प्राते हैं उने के मुताबिक मदद बब्द कर भी दी जी सकती है जिस की 1981-82 इस गांच विज्ञानस्त जो चर

-- राव बीरेन्द्र सिंहो à कोई दिक्कत नहीं - प्राप्ती है। लेकिन देखना पडता है कि सेन्द्रल गवर्नमेंट कितना भार वर्दास्त कर सकती है, किसी मुसीबत के वक्त श्रीर ग्राइन्दा के लिए ऐसा प्रिसीडेंट तो नहीं बन जायेगा कि इन चीजों के लिए वढ़-चढ़ कर मांग भाने लगे सब स्टेटस से और कई दूसरे डेक्लमेंट के कामों में वाधा पड़ जाय । ग्राम तौर पर श्रद तक जिस तरीके से मदद दी जाती रही है वह पिछले सालों में बढ़ती ही रही है भारत सरकार की तरफ से, वह घटी नहीं है। हमारी ज्यादा से ज्यादा कोशिश होती है कि गुंजाइश के म्ताबिक--किसी भीर बात का ध्यान न रखते हुए--जिस पैमाने से मदद दी जाती रही है उस को बहाने की कोशिश करें।

यह बात मैं माननीय सदस्य की समझ नहीं पाया कि मवेशियों के लिए कुछ नहीं हो रहा, पीने के पानी के इन्तजाम के लिए कुछ नहीं हो रहा । मैं पहले भी प्रांकड़े दे चुका हूं, ग्रब फिर बताये देता हूं । 1979-80 में मवेशियों के चारे के लिए 1 करोड़ में दिया गया । रुपया खरीफ-ररीफ यह नान-प्लान था । इसी सरह से प्लान के नीचे मबेशियों के चारे के लिए 25 लाख रुपया ग्रलग दिथा गया । इसी तरह 2 करोड़ 50 लाख रुपया 1980-81 में प्रि-मानसून पीरियड में सिर्फ कैटिन के कैम्प्स के लिए फाइर के लिए दिया गया । यह एसिस्टेंस थी । प्लान के अन्दर 32 लाख रुपया दिया नया । इसी तरह 1980-81 में मानसून के बाद कैंटिल के फाडर के लिए 1 करोड़ 49 लाख रुपए की ग्रसिस्टेंस राजस्थान को दी गयी । यह खाली मदद यी नान-प्लान । प्लान के नीचे श्रीर 22 लाख रुपया दिया गया । 1981-82 इस साल प्रि-मानसून जो भदद दी गयी वह कैंदिल और फाडर के लिए 1 करोड़ 95 लाख की थी करीब 2 लाख के । प्लान में 32 लाख 80 हजार की थी।

इसी तरह पानी के लिए जो पीरि-यड मैंने बताये हैं 1979-80 से लेकर इस साल तक चार मौकों पर साल में दो-दो बार 4 फरोड़ 66 लाख रुपया नान-प्रनान एसिस्टेंस में दिया गया । टंकियां गावों में भेजीं, रिग भेजे, कुएं बनवाए । इसी तरह प्लान के नीचे ...

भी हरी शंकर भाषड़ा: राजस्थान सरकार के पास 199 टंकियां हैं जब कि 12 हजार गांव हैं जहां पानी नहीं 🕏 📭 हुन । १५ ४०० - १५० छ। नेहर्नीन जात

राव बीरेन्द्र सिष्ट : ग्राप ने कहा वह हम ने सुन लिया हम जो कहरहे हैं उस को सुनिए।

भी हरी शंकर भामकाः टंकियों से पानी सप्लाई किया जा सकता है 12 हजार गावों में ?

राव बीरेग्द्र सिष्ट : 199 टंकियां ही बनेगी 7 करोड़ रुपए के अन्दर । 6 करोड़ 94 लाख हम ने दिया है इव वयीं के अन्दर 18 पीने के पानी रुपया के इन्तजाम के लिए दो के ग्रन्दर दिया गया । यह पीने के पानी की बात कह रहा है फरमा रहे थे कि लोगों को काम नहीं मिलता । पूछ्ने का जो सख्त मौसम होता है वह मानसून से पहले होता है, स्नाप समझते हैं हिपूटी चेयरमैन साहब । इस साल वारिश से पहले का जो पीरि-यड था प्रि-मानसून उस में 7,52,648 ग्रादिमयों को भ्रप्रैल में हर रोज काम मिला । मई में 7,77,000 से ऊपर लोगों को रोज काम मिला । जुन में जब श्रीर जवादा सक्ती होती है गर्मी

Acute Drought Conditions

की और लोग की होते हैं काम करने के लिए क्योंकि मौका नहीं होता न काटने का, न बोने का। 9.66.372 ग्रादमियाँ को रोजाना काम मिला राजस्थान में । दस लाख करीब लोगों को रोजाना काम मिला जुलाई में बारिश हो जाती है और लोग खेतीबाडी के काम में लग जाते हैं और फिर वे काम करने कम आते हैं इसलिये यह तादाद घट कर 4,71,000 रोजाना की हो गयी। फिर ग्रगस्त में 4.11,000 हो गयी ग्रोर कुछ कम हो गयी वयोंकि लोग खेतों में काम में लग गये और दूसरे घंछों में लग गये। ि सितम्बर में यह तादाद घट कर ग्रीर कम हो गयी इस लिये कि फिर फसल का मौका या जाता है यौर लोग खेतों में काम करने चले जाते हैं । नेशनल करल एंप्लायमेंट के कामों पर वह नहीं ग्राते । तो दस-दव लाख लोगों को काम हम देते रहे हैं । तो माननीय सदस्य का यह कहना दुरुस्त नहीं है कि राजस्यान में इन चीजों पर ध्यान नहीं दिया जा रहा है। लेकिन दह अपनी निगाह से देखते हैं और सरकार अपनी निगाह से देखती 🧗 । श्रीर जो सरकार के काम की सराहता करते हैं, मिर्धा जी जैसे, वह सही निगाह से देखते हैं। जो काम हमा है उस की तारीफ होनी चाहिए और आप जो काम हुआ है उस को भी मानने को तैयार नहीं तो इस का तो मेरे पास कोई जवाब नहीं है MR. DEPUTY CHAIRMAN: discussion will continue.

श्रव सदन की कार्यवाही 2 वजे तक के लिये स्थिगत की जाती है।

> for lunch at seven minutes Rajasthan has been free past one of the clock,

The House reassembled after lunch at two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

### SUPPLEMENTARY **DEMANDS FOR** GRANTs (GENERAL) 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** SAWAISINGH SISODIA): &r, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for the year 1981-82 (December, 1981).

# SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF Tins GOVERNMENT OF ASSAM **1FOR THE YEAR 1981-22**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Assam for the year 1981-82.

DEPUTY MR. CHAIRMAN: will now continue with the Calling Attention.

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported Acute Drought conditions in Rajasthan an/i some other parts of the country—contd.

DR. M.M.S. SIDDHU (Uttar Pradesh) : While appreciating the assistance given by the Central Government to ameliorate the conditions of the drought and famine affected areas, may I ask a simple question to the hon. Minister? Is it enough? Does it satisfy the people? Take the example of Rajasthan. Since the formation of Rajasthan, Rs. 700 crores have been spent on providing relief to faminehit people in that State. May I have the The attention of the House?

MR. DEPUTY CHAIRMAN: Order, order. Now, you please go on.

DR. M.M.S. SIDDHU: Since the year 1967-68 to the year 1980-81, **out** of these 16 The House then adjourned years, only for three years the State of